4 Papers laid [RAJYA SABHA]

Reports and Accounts (2014-15) of Aligarh Muslim University, Aligarh and various IIMs and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डा. महेन्द्र नाथ पाण्डेय)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2014-15, and the Audit Report thereon, under sub-section (4) of Section 35 of the Aligarh Muslim University (Amendment) Act, 1981.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at(i) (a) above. [Placed in Library. See No. L.T. 4782/16/16]
- (ii) Document titled 'Some Inputs for Draft National Education Policy 2016'.[Placed in Library. See No. L.T. 5022/16/16]
- (iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Rohtak, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 5082/16/16]
- (iv) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Ranchi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 5080/16/16]
- (v) (a) Annual Report and Accounts of the Rajiv Gandhi Indian Institute of Management (IIM), Shillong, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. See No. L.T. 5078/16/16]
- (vi) (a) Annual Report and Accounts of the Indian Institute of Management

(IIM), Kozhikode, for the year 2014-15, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at
 (vi) (a) above. [Placed in Library. See No. L.T. 5079/16/16]
- (vii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. See No. L.T. 5081/16/16]

REPORT OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I present the Eightysixth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the subject "Promotion of Legal Education and Research under the Advocates Act, 1961".

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Two Hundred and Seventy-third Report, Two Hundred and Seventy-sixth Report and Two Hundred and Eighty-first Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; AND THE MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y. S. CHOWDARY): Sir, I make the following statements regarding:—

 Status of implementation of recommendations contained in the Two Hundred and Seventy-third Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the